

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**REVIEW APPLICATION NO.170/00014/2019**

**IN**

**ORIGINAL APPLICATION NO.170/00822/2016**

**DATED THIS THE 24<sup>TH</sup> DAY OF NOVEMBER, 2020**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

K. Prabhakar,  
S/o (Late) Kalidas,  
Aged about 32 years,  
Working as Safaiwala,  
O/o The Commandant,  
Command Hospital, Air Force,  
Airport Road, Agram Post, Bangalore 560 007  
Resident of No. 6, E Street, Jayaraj Nagar,  
Ulsoor, Bangalore 560 008

....Applicant

(By Advocate Shri P. Sreedhara)

Vs.

1. The Commandant,  
Command Hospital, Air Force,  
Airport Road, Agram Post,  
Bangalore 560 007

2. Union of India,  
Represented by its Secretary,  
Ministry of Defence,  
South Block, New Delhi 110 001

.....Respondents

(By Shri Gajendra Vasu, Senior Panel Counsel)

**ORDER (ORAL)****PER: SURESH KUMAR MONGA, MEMBER (J)**

After arguing the matter for some time, learned counsel for the review applicants/ respondents wishes to withdraw RA No. 170/00014/2019.

2. Accordingly, RA No. 170/00014/2019 is hereby dismissed as withdrawn.

**(RAKESH KUMAR GUPTA)  
MEMBER (A)**

**(SURESH KUMAR MONGA)  
MEMBER (J)**

/ksk/